

Schedule of Documents Verification

Administration - II, Room No. 204, Second Floor, Tis Hazari Courts, Delhi - 110054

Reporting Time - 10:00 a.m.

SL. NO.	FILE NO.	SL. NO. AS PER FINAL RESULT.	ROLL NO. TIER-IV	NAME OF CANDIDATE	FATHER'S NAME	CATEGORY	DATE OF DOCUMENTS VERIFICATION
1	2	249	250115	AKASH YADAV	ANIL KUMAR YADAV	UR	Monday, April 27, 2026
2	3	254	250418	DEEPAK SHARMA	KISHORE KUMAR	UR	Monday, April 27, 2026
3	4	255	251264	RAJAT	KANWAR SINGH	UR	Monday, April 27, 2026
4	5	257	250964	NANCY SHARMA	MAHAVIR SINGH	UR	Monday, April 27, 2026
5	6	262	250468	DIPENDRA SINGH SHEKHAWAT	MAHENDRA SINGH SHEKHAWAT	UR	Monday, April 27, 2026
6	7	264	251150	PRANJULI AGARWAL	PRADEEP KUMAR AGARWAL	UR	Monday, April 27, 2026
7	8	268	250944	MUKESH KUMAR	CHANDERBHAN	UR	Monday, April 27, 2026
8	9	269	250308	ASHUTOSH KUMAR YADAV	MAHENDRA YADAV	UR	Monday, April 27, 2026
9	10	270	250399	DEEPAK CHANDRA MISHRA	KHILANAND MISHRA	UR	Monday, April 27, 2026
10	11	272	250683	JYOTI	RAGHUBIR SINGH	UR	Monday, April 27, 2026
11	12	275	251046	NISHITA GOSWAMI	SUBIR GOSWAMI	UR	Tuesday, April 28, 2026
12	13	279	251065	NITIN SHARMA	VIJAY M SHARMA	UR	Tuesday, April 28, 2026
13	14	281	251000	NEHA SINGH TOMER	SATBIR SINGH TOMER	UR	Tuesday, April 28, 2026
14	15	284	251778	VAIBHAV JAIN	SANJEEV JAIN	UR	Tuesday, April 28, 2026
15	16	285	250971	NAVEEN	VIRENDER	UR	Tuesday, April 28, 2026
16	17	291	251782	VAIBHAV TRIPATHI	RAJESH TRIPATHI	UR	Tuesday, April 28, 2026
17	18	294	250389	CHIRAG PACHAURI	PRAMOD PACHAURI	UR	Tuesday, April 28, 2026
18	19	296	251566	SHIVAM KUMAR SHARMA	SANJAY KUMAR SHARMA	UR	Tuesday, April 28, 2026

SL. NO.	FILE NO.	SL. NO. AS PER FINAL RESULT	ROLL NO. TIER-IV	NAME OF CANDIDATE	FATHER'S NAME	CATEGORY	DATE OF DOCUMENTS VERIFICATION
19	20	297	251250	RAHUL KUMAR SINGH	NARENDRA SINGH	UR	Tuesday, April 28, 2026
20	21	304	251829	VIKUL KUMAR	MUKESH KUMAR	UR	Tuesday, April 28, 2026
21	22	306	250831	MANISH KUMAR	DEVIDIN	UR	Wednesday, April 29, 2026
22	23	314	251154	PRASHANT GOLA	M P GOLA	UR	Wednesday, April 29, 2026
23	25	447	250362	BOBBY	MAHESH JHA	EWS	Wednesday, April 29, 2026
24	26	450	250232	ANKUR KAUSHIK	KRISHANPAL KAUSHIK	EWS	Wednesday, April 29, 2026
25	27	456	251022	NIKITA GHAI	BHUVNESH GHAI	EWS	Wednesday, April 29, 2026
26	28	466	250192	ANJALI	RAJENDER	EWS	Wednesday, April 29, 2026
27	29	470	250649	JATIN	PAWAN KUMAR	EWS	Wednesday, April 29, 2026
28	30	471	250571	HARSH VASHISHT	VIJAY KUMAR VASHISHT	EWS	Wednesday, April 29, 2026
29	31	559	251619	SIDDHARTH SHARMA	RAJESH KUMAR SHARMA	OBC(D)	Wednesday, April 29, 2026
30	32	560	250859	MANOJ KUMAR	MUNNA PRASAD	OBC(D)	Wednesday, April 29, 2026
31	33	564	251109	PAWAN DAGAR	SHRI JAIBIR	OBC(D)	Thursday, April 30, 2026
32	34	565	250881	MAYANK YADAV	SUBHASH CHAND YADAV	OBC(D)	Thursday, April 30, 2026
33	35	566	250001	AADISH KUMAR	RAMESH KUMAR	OBC(D)	Thursday, April 30, 2026
34	36	570	250173	AMRIT KUMAR PRAJAPATI	MAHESH KUMAR PRAJAPATI	OBC(D)	Thursday, April 30, 2026
35	37	574	250580	HEENA	ASHOK KUMAR	OBC(D)	Thursday, April 30, 2026
36	38	581	250942	MUDIT MATHUR	VIRENDER KUMAR	OBC(D)	Thursday, April 30, 2026
37	39	584	251443	SAHIL	PARDEEP SINGH	OBC(D)	Thursday, April 30, 2026
38	40	585	250212	ANKIT DAHIYA	DAVINDER SINGH DAHIYA	OBC(D)	Thursday, April 30, 2026
39	41	596	250206	ANKIT	SATNARAIN	OBC(D)	Thursday, April 30, 2026

SL. NO.	FILE NO.	SL. NO. AS PER FINAL RESULT	ROLL NO. TIER-IV	NAME OF CANDIDATE	FATHER'S NAME	CATEGORY	DATE OF DOCUMENTS VERIFICATION
40	42	599	251517	SAURABH VERMA	BRIJESH KUMAR VERMA	OBC(D)	Thursday, April 30, 2026
41	43	606	250237	ANNU MALHOTRA	RAMESH MALHOTRA	OBC(D)	Saturday, May 2, 2026
42	44	611	251432	SAGAR	ASHOK KUMAR	OBC(D)	Saturday, May 2, 2026
43	45	612	250601	HIMANSHU	JAIPAL SINGH	OBC(D)	Saturday, May 2, 2026
44	46	613	250514	GAURAV PANGHAL	DHARMENDER	OBC(D)	Saturday, May 2, 2026
45	47	704	251034	NISHA KUMARI	ASHOK KUMAR	SC	Saturday, May 2, 2026
46	48	707	250428	DEEPANSHU	BANSI LAL	SC	Saturday, May 2, 2026
47	49	720	251094	PARSHANT KUMAR	NARESH KUMAR	SC	Saturday, May 2, 2026
48	50	724	251164	PRATEEK	ASHOK KUMAR	SC	Saturday, May 2, 2026
49	51	731	250354	BHAWNA RANGA	RAM SARAN	SC	Saturday, May 2, 2026
50	52	734	250447	DEO PRIYA SINGH	SURENDRA SINGH	SC	Saturday, May 2, 2026
51	53	736	251104	PARVINDER ASWAL	BIHARI LAL ASWAL	SC	Monday, May 4, 2026
52	54	740	250323	AYUSH KUMAR	MAHAVIR SINGH	SC	Monday, May 4, 2026
53	55	775	251525	SHAILESH	SHIV PRASAD	PwBD-OH-UR	Monday, May 4, 2026
54	56	968	251696	SURAJ CHATURVEDI	VINOD KUMAR CHATURVEDI	PwBD-VH-UR	Monday, May 4, 2026
55	57	1421	250509	GAURAV KASHYAP	BHAGWAN DAS	PwBD-HH-UR	Monday, May 4, 2026
56	58	1530	251389	ROHIT KUMAR SAH	JAIRAM SAH	ST	Monday, May 4, 2026
57	59	1537	251701	SURAJ MEENA	MOHAN SINGH MEENA	ST	Monday, May 4, 2026
58	60	1547	250096	AJAY KUMAR MEENA	B N MEENA	ST	Monday, May 4, 2026
59	61	1557	250840	MANISH MEENA	RAMJI LAL MEENA	ST	Monday, May 4, 2026
60	62	1565	251859	VISHAL SINGH RANA	BHIM SINGH RANA	ST	Monday, May 4, 2026

SL. NO.	FILE NO.	SL. NO. AS PER FINAL RESULT	ROLL NO. TIER-IV	NAME OF CANDIDATE	FATHER'S NAME	CATEGORY	DATE OF DOCUMENTS VERIFICATION
61	63	1580	250934	MONA MEENA	RAMESH CHAND	ST	Tuesday, May 5, 2026
62	64	1588	250807	LOKESH MEENA	BABU LAL MEENA	ST	Tuesday, May 5, 2026
63	65	1729	250967	NARENDER KUMAR DWIVEDI	DEVENDRA KUMAR DWIVEDI	ExSM-UR	Tuesday, May 5, 2026
64	66	1730	250780	KUMAR GAURAV	BHUSHAN PRASAD SINGH	ExSM-UR	Tuesday, May 5, 2026
65	67	1736	251025	NIRAJ KUMAR	NAGESHWAR THAKUR	ExSM-UR	Tuesday, May 5, 2026
66	68	1737	251508	SATYENDRA KUMAR	CHAVINATH SINGH	ExSM-UR	Tuesday, May 5, 2026
67	69	1738	250166	AMIT KUMAR	AJAY KUMAR	ExSM-UR	Tuesday, May 5, 2026
68	70	1739	250471	DIVESH KUMAR SINGH	DILIP KUMAR SINGH	ExSM-UR	Tuesday, May 5, 2026

Instructions for the Candidates

1. The Candidates are advised to go through all the terms and conditions of the offer carefully.
2. The candidates are required to reach **Room No. 204, Administration - II, Second Floor, Tis Hazari Courts, Delhi** for 'Document Verification (DV)' **STRICTLY ON THE DATE AND TIME** mentioned in the DV Schedule uploaded on the official website.
3. The **REPORTING TIME** for 'Document Verification', 'Acceptance of Offer of Appointment' and 'submission of documents' with 'Attestation Form' is defined in the schedule specified for each candidate in two different sessions.
4. All the prescribed forms should be duly filled up in legible handwriting with **Blue Ballpoint Pen** only.
5. Three sets of **Attestation Form**, as provided to the Candidates are required to be furnished in '*verbatim*' alongwith the '*Acceptance of Offer of Appointment*' duly attested by the **First Class Gazetted Officer** or any other competent authority as prescribed on page No.5 of Attestation Form.
However, for assistance in filling the "Attestation Form" candidates may *download* the '*sample*' from the website of Delhi District Courts under '*Recruitment*' tab.
6. The Candidates who have ever resided or belong to "*State outside Delhi*" have to fill up additional Attestation Form for each address (*outside Delhi*). *All the attestation forms should be in verbatim and each set thereof should be attested by the same officer separately.*
7. The candidates will have to declare his/her hometown in Clause No.3(a) of Attestation Form.
8. The Candidates must ensure to specifically strike off/delete any of the clause/s not relevant or related to him/her in any of the annexures.
9. The Candidates have to submit '*One Set*' of *attested documents (i.e. two identity proofs, residential proof, academic/professional documents, caste certificate etc.)*, which should be attested by a First Class Gazetted Officer. **AND** in addition to that, bring two set of self-attested copy thereof.
10. The Candidates must declare all their qualifications (*matriculation onwards*) **including the pursuing course**, if any, in clause No.10 of Attestation Form.

11. The Candidates must carry *5 Passport Size Photographs (of which one Photo should be pasted on a blank A4 Sheet)* and *original testimonials* at the time of 'Document Verification' / *'acceptance of offer and submission of attestation form'*.
12. All the documents must be arranged as under:
 - (a) Attestation Form.
 - (b) Two identity proof (PMN Card/Driving License/Election ID/Aadhar Card & Registration Certificate etc.).
 - (c) Residential Proof (Passport/Electricity Bill/Telephone Bill (Landline)/Ration Card/Bank Passbook/Utility Bill/Rent Agreement & other's.
 - (d) Passport size photo on blank A4 Sheet.
 - (e) Academic/Professional documents (*must be arranged Chronologically*).
 - (f) Caste certificate, if applicable.
 - (g) Any other document/s.
13. The candidates who are presently serving as Central/State Govt. Employees have to submit copy of 'Joining Reports' of current department alongwith its complete details so as to enable this office to requisition Service Book/Medical/PVR etc. of the candidate.
14. The candidates belonging to EWS/OBC/SC/ST/PwBD have to furnish additional self-attested copy of their Caste / NCL / Category Certificate.
15. The Ex. SM candidates are required to furnish self-attested copy of their 'Discharge Book'.

dd/mm/yyyy

To

Ld. Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

Sub: Acceptance of Offer of Appointment to the Post of Jr. Judicial Assistant

Respected Sir,

Pursuant to the Offer of Appointment Letter/Memorandum No. _____

_____ Dated _____, I, hereby submit my acceptance for appointment to the post of *Junior Judicial Assistant* in pay band of ₹5200-20200/- with Grade Pay of ₹2800/- (pre-revised) and Level-5 as per recommendations of 7th CPC Pay Matrix with all the terms and conditions mentioned therein.

I am hereby enclosing the following documents, as required:

1. Duly filled in Attestation Form (Annexure-I) received from this office.
2. Undertaking/Declarations (Annexure-III, Annexure-IV & Annexure-VIII) as per relevant clauses of the Offer of Appointment.
3. Affidavit in the requisite proforma (Annexure-V) to the effect that I am not involved in any kind of criminal activity / details of involvement in criminal cases.

Thanking you

Yours faithfully

Forwarded

*Administrative Officer (Judicial)
Administration Branch-II (Central)*

SIGNATURE: _____

Name: _____

S/o, D/o, W/o _____

R/o _____

Mob. No.: _____

e-mail: _____

To be filled in by the candidate in his/her own handwriting.

ANNEXURE-I

ATTESTATION FORM

WARNING:

The furnishing of false information or suppression of any factual information in the Attestation Form would be a disqualification, and is likely to render the candidate unfit for employment under the Government.

Affix latest Passport Size photograph duly attested by Gazetted Officer

2. If detained, arrested, prosecuted, bound down fined, convicted, debarred, acquitted etc. Subsequent to the completion and submission of this form the details should be communicated immediately to the authorities to whom the attestation form has been sent early, failing which it will be deemed to be a suppression of factual information.
3. If the fact that false information has been furnished or that there has been suppression of any factual information in the Attestation Form comes to notice at any time during the service of a person his service would be liable to be terminated.

1.	Name in full (in BLOCK capitals) with aliases, if any (<i>Please indicate if you have added or dropped in any stage any part of your name or Surname</i>)	SURNAME		NAME
2.	Residential Address in full i.e. Village, Thana and District or House No., Lane/Street/ Road and Town.			
		Police Station		
3.	a) Permanent (Home Town) Address in full i.e. Village, Thana and District or House No., Lane/Street/ Road and Town and name of District Headquarters.			
		Police Station		
	b) If originally a resident of Pakistan, the address in that country and the date of migration to Indian Union.			

Contd..2/-..

4. Particulars of all places (*with periods of residence*) where you have resided for more than one year since Birth. In case of stay abroad (*including Pakistan*) particulars of all places where you have resided for more than one year after attaining the age of 21 years should be given.

From	To	Residential address in full (i.e. Village, Thana and District or House No., Lane/Street/ Road and Town).	Name of the District Headquarters of the place mentioned in the preceding column.

- 5.

	Name	Nationality (by birth or by domicile)	Place of Birth	Occupation (if employed give designation & official address)	Permanent Home Address (if dead give last address)
i) Father (Name in full aliases, if any)					
ii) Mother					
iii) Wife/ Husband					

6. Nationality - _____
7. (a) Date of Birth - _____
- (b) Present Age - _____
- (c) Age at Matriculation - _____
8. (a) Place of your birth, District -
& State in which situated _____
- (b) District and State to which -
you belong _____
- (c) District and State to which
your father originally belong _____
9. (a) Your Religion - _____
- (b) Are you member of a - SC/ST?
Answer in Yes or No. _____

10. Educational Qualification (*including pursuing, if any*) showing places of education with year in School and College since 15th year of age (*Matriculation onward*).

Name of Examination (<i>Passed or Pursuing</i>)	Name of School/ College with full address	Date of Entering	Date of Leaving

11.(a) Are you holding or have any time held an appointment under the Central or State Government or a semi-government or a Quasi-Govt. body or an autonomous body or a public undertaking or a private firm or institution, if so give full particulars with date of employment up-to-date.

Period		Designation & nature of employment	Emoluments	Full name & address of employer	Reasons for leaving previous service
From	To				

- 12(1) a) Have you ever been arrested ? Yes / No
 b) Have you ever been prosecuted ? Yes / No
 c) Have you ever been kept under detention ? Yes / No
 d) Have you ever been bound down ? Yes / No
 e) Have you ever been fined by a Court of Law ? Yes / No
 f) Have you ever been convicted by a Court of Law for any offence ? Yes / No
 g) Have you ever been debarred from any examination or rusticated by any University or any other educational authority, institution ? Yes / No
 h) Have you ever been debarred/disqualified by any Public/ Staff Selection Commission or any of if examination/ selection ? Yes / No
 i) Is any case pending against you in any Court of Law at the time of filling up this Attestation Form ? Yes / No
 j) Is any case pending against you in any university or any other educational authority institution at the time of filling up this Attestation Form ? Yes / No
 k) Whether discharged/expelled/withdrawn from any training institution under the Government or otherwise ? Yes / No

12(2) If the answer to any of the above mentioned question is Yes, give full particulars of the case/arrest/detention/fine/conviction/sentence/ punishment etc. and the nature of the case pending in the Court/University/Educational authority etc. at the time of filling up this form.

- NOTE:** (i) Please also see the warning at the top of this attestation form.
 (ii) Specific answer to each of the questions should be given by striking out 'Yes' or 'No' as the case may be.

:: 5 ::

13. Names & address of two responsible person of your locality or two references to whom you are known. 1.
2.

I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government.

Date: _____

Place: _____

Signature of Candidate _____

Contact No. _____

IDENTITY CERTIFICATE

(Certificate to be signed by any one of the following)

- i. Gazetted Officers of Central or State Government;
- ii. Members of Parliament or State Legislative belonging to the constituency where the candidates or his parent/guardian is ordinarily resident;
- iii. Sub-Divisional Magistrate/ Officers;
- iv. Tehsildars or Naib/Deputy Tehsildars authorized to exercise magisterial powers;
- v. Principal/Head-Master of the recognized school/college/institution where the candidate studied last;
- vi. Post-Master;
- vii. Panchayat Inspectors.

Certified that Sh./Smt./Kum. _____ S/D/W of Shri _____ is known to me for the last _____ years _____ months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Date _____

Signature _____

Place _____

Designation or status and address

DECLARATION TO BE OBTAINED FROM THE NEW ENTRANTS
TO GOVERNMENT SERVICE

I, _____, S/o, D/o, W/o _____ Resident of _____
_____ do hereby declare as

under:

- i) that I am unmarried/a widower/ a widow.
- ii) that I am married & have only one spouse living namely _____
His/ her Date of Birth is _____.
- iii) that I have entered into or contracted a marriage with a person having a spouse living. Application for grant of exemption is enclosed.
- iv) That I have entered into and contracted a marriage with another person during the life time of my spouse. Application for grant of exemption is enclosed.

I solemnly affirm that the above declaration is true and I understand that in the event of the declaration being found to be incorrect after my appointment, I shall be liable to be dismissed from service.

DATED:

PLACE:

SIGNATURE: _____

Name: _____

S/o,D/o,W/o _____

R/o _____

EC No.: Newly Appointed Jr. JA

Mob. No. _____

e-mail: _____

* Please delete clause/clauses not applicable.

DECLARATION / UNDERTAKING OF NEW ENTRANTS
TO GOVERNMENT SERVICE

I, _____, S/o, D/o, W/o _____ Resident of _____

_____ do hereby firmly declare
and undertake as under:

- i) that I have gone through the rules laid down in the Central Government Services Conduct Rules-1965; and Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012 and understood the same.
- ii) That any breach of these rules by me will render me liable for disciplinary action.

DATED:
PLACE:

SIGNATURE: _____

Name: _____

S/o, D/o, W/o _____

R/o _____

EC No.: Newly Appointed Jr. JA

Mob. No. _____

e-mail: _____

ANNEXURE-V

FORM OF AFFIDAVIT

(To be executed on non-judicial stamp paper of ₹10/- duly attested by Executive Magistrate or Notary Public)

I, (name), son/ daughter/ wife of Shri residing at Date of Birth, do hereby solemnly affirm and declare as under:

1. That I have been residing at the above-mentioned address w.e.f.....
2. That I am a citizen of India by birth/descent/registration/naturalization.
3. That I am not involved in any kind of criminal activity and have not been convicted by any court of Law in India for any offence.
4. That no proceedings in respect of any criminal offence are pending before any criminal court in India.

DEPONENT

VERIFICATION:

Verified at (place) on this (date) day of (month, year) that the contents of the above-mentioned affidavit are true and correct to my knowledge and nothing material has been concealed therefrom.

DEPONENT

Form of Declaration / Undertaking - for OBC Candidates only
(in addition to the Community Certificate)

Ref: Offer Letter No. No.F.1(_____) /JJA(R-2024)/Admn.II/2025/_____ dated _____

I, _____ Son/Daughter/Wife of Sh. _____ resident of village/town/city _____ district _____ State _____ do hereby declare that I belong to the _____ community which is recognised as a backward class by the Government of Delhi for the purpose of reservation in services in accordance with notification No.F.28(93)/91-92/SCST/P&S/4385-95 dated 20-01-1995 of Government of Delhi. It is also declared that I do not belong to persons/sections (Creamy Layer) mentioned in Column 3 of the Schedule in Department of Personnel and Training Office Memorandum No.36012/22/93 -Estt. (SCT), dated 8/9/1993, which is modified vide Department of Personnel and Training Office Memorandum No.36033/3/2004 Estt.(Res.) dated 9/3/2004 and 36033/3/2004 Estt. (Res.) dated 14/10/2008.

I also declare that the condition of status/annual income for creamy layer of my parents/guardian is within prescribed limits as on financial year ending on March 31, 2018.

Place:
Date:

Signature of the Candidate*

Name: _____

S/D/W of Sh. _____

**Declaration/undertaking not signed by Candidate will be rejected*

Sample

Form of Declaration / Undertaking - for OBC Candidates only (in addition to the Community Certificate)

Ref: Offer Letter No. No.F.1(A)/JJA(R-2024)/Admn.II/2025/0000000 dated dd/mm/yyyy

I, ABC Son/Daughter/Wife of Sh. XYZ
 resident of village/town/city *(Please mention only the name of your village/town/city)* district *(Please mention only the name of your District)* State *(Please mention only the name of your State)* do hereby declare that I belong to the *(Please mention only the Community to which you belong)* community which is recognised as a backward class by the Government of Delhi for the purpose of reservation in services in accordance with notification No.F.28(93)/91-92/SCST/P&S/4385-95 dated 20-01-1995 of Government of Delhi. It is also declared that I do not belong to persons/sections (Creamy Layer) mentioned in Column 3 of the Schedule in Department of Personnel and Training Office Memorandum No.36012/22/93 –Estt. (SCT), dated 8/9/1993, which is modified vide Department of Personnel and Training Office Memorandum No.36033/3/2004 Estt.(Res.) dated 9/3/2004 and 36033/3/2004 Estt. (Res.) dated 14/10/2008.

I also declare that the condition of status/annual income for creamy layer of my parents/guardian is within prescribed limits as on financial year ending on March 31, 2018.

Place:
Date:

Signature of the Candidate*

Name: _____

S/D/W of Sh. _____

**Declaration/undertaking not signed by Candidate will be rejected*

ANNEXURE-VII

Form of Affidavit - for General (OBC outside Delhi Candidates only)
FORM OF AFFIDAVIT

(To be executed on non-judicial stamp paper of ₹10/- duly attested by Executive Magistrate or Notary Public)

I, (name), son/ daughter/ wife of Shri residing at Date of Birth:....., do hereby solemnly affirm and declare as under:

1. That I am native resident of the aforesaid address.
2. That I had applied for the post of "Junior Judicial Assistant" in Delhi District Courts under the category "OBC (Outside Delhi)" and I have been selected under "Unreserved / General" Category.
3. That I accept my appointment as 'Junior Judicial Assistant' in "Unreserved/ General" Category and declare that I will not claim any relaxation under OBC Category.

DEPONENT

VERIFICATION:

Verified at (place) on this (date) day of (month, year) that the contents of the paragraph No.1 to 3 of the aforesaid affidavit/undertaking are true and correct to my personal knowledge and no part of it is false and nothing material has been concealed therefrom.

DEPONENT

UNDERTAKING

I _____ S/o/D/o/W/o Sh. _____ R/o _____

_____ do hereby undertake that in case my Character & Antecedents are found not verified or I found medically unfit for the post of Junior Judicial Assistant (JJA), the provisional appointment letter/order will be cancelled forthwith.

DATED:
PLACE:

SIGNATURE: _____

Name: _____

S/o,D/o,W/o _____

R/o _____

EC No.: Newly Appointed Jr. JA

Mob. No. _____

e-mail: _____